

राष्ट्रीय कम्पनी विधि न्यायाधिकरण,
इलाहाबाद खण्डपीठ
(National Company Law Tribunal)
(Bench: Allahabad)

सी० पी० नं०/ C P No. 15/11/2004

राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ में दिनांक . २०.०९.२०१७ को सुनवाई
का उपस्थिति-सह-आदेश पत्रक:

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2017

कम्पनी का नाम :

NAME OF THE COMPANY: Hind Chemicals Ltd

कम्पनी अधिनियम की धारा :

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act of 1956

क्रम संख्या Sr. No.	नाम Name	पदनाम Designation	प्रतिनिधित्व Representation	हस्ताक्षर Signature
1	Saurabh Srivastava	Advocate	Respondent	✓
2	Shobhit Chauhan & K. Dutta.	Advocate	Jayant V. Rontagi	Shobhit

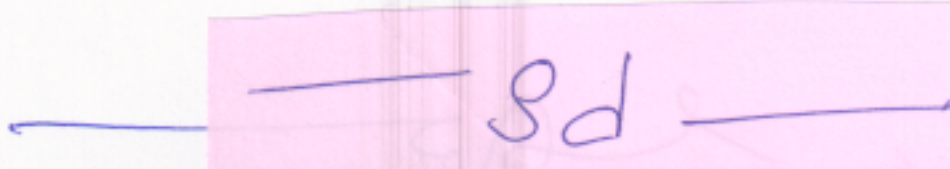
CP NO.15/11/2004

Sh. Shobhit Chauhan alongwith Sh. Saurabh Srivastava, Advocates for the
respondents.

It is informed that, the appeal is pending before the Hon'ble High Court
U/s 10A of the Companies Act, 1956 is subject matter and may have bearing on the
disposal of the present petition. Hence, there consensus that the matter be adjourned
subject to outcome of the pending appeal before the Hon'ble High Court.

In view of this, the matter is adjourned to 30th October, 2017.

Dated:20.09.2017


Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash